

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4442
ANSWERED ON:19.12.2014
GENETICALLY MODIFIED FOODS
Ering Shri Ninong

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has conducted/proposes to conduct any study/survey to ascertain the impact of genetically modified foods on people's health in the country;
- (b) if so, the details along with the outcome thereof;
- (c) the details of the existing laws/ regulations in respect of Genetically Modified Food products being manufactured and imported in the country along with the monitoring mechanisms put in place to check the levels of GM ingredients; and
- (d) the steps taken/being taken by the Government to ensure strict compliance of the laws/regulations including labeling laws laid down in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a) & (b): Investigations have been carried out to study the impact of genetically modified foods on health. Such studies have, however, not been carried out directly on humans.
- (c)&(d) Genetically Modified Foods are governed by the "Rules for the Manufacture/Use/Import/Export and Storage of Hazardous Microorganisms, Genetically Engineered Organisms or Cell, 1989" under the provisions of the Environment (Protection) Act, 1986. The Government takes all steps required to ensure compliance of the provisions of the law/regulations.